

CENTRAL ELECTRICITY REGULATORY COMMISSION

NEW DELHI

Petition No. 118/2009

Subject : Approval of incentive based on availability of transmission system of Southern Region for the year 2008-09.

Petitioner : Power Grid Corporation India Limited, Gurgaon

Respondents : TANGEDCO & others

Petition No. 162/2009

Subject : Approval of incentive based on availability of transmission system of Northern Region for the year 2008-09.

Petitioner : Power Grid Corporation India Limited, Gurgaon

Respondents : Himachal Pradesh State Electricity Board & others

Petition No. 179/2009

Subject : Approval of incentive based on availability of transmission system of North Eastern Region for the year 2008-09.

Petitioner : Power Grid Corporation India Limited, Gurgaon

Respondents : Assam State Electricity Board & others

Petition No. 196/2009

Subject : Approval of incentive based on availability of transmission system of Eastern Region for the year 2008-09.

Petitioner : Power Grid Corporation India Limited, Gurgaon

Respondents : Bihar State Electricity Board & others



Date of Hearing : 17.9.2013

Coram : Shri V.S. Verma, Member
Shri M. Deena Dayalan, Member

Parties present : Shri S.S. Raju, PGCIL
Shri M.M. Mondal, PGCIL
Shri B.K. Sahoo, PGCIL
Shri B.C. Pant, PGCIL

Record of Proceedings

The representative of petitioner submitted that all the above mentioned four petitions have been filed seeking approval of incentive based on the availability of the transmission system for the year 2008-09 in Southern, Northern, North-east and Eastern Regions. He submitted that final tariff orders for all the transmission assets commissioned during 2008-09 have already been issued by the Commission. He also requested to consider the transmission tariff allowed in case of Talcher-Kolar up-gradation project in Southern Region in April, 2013 while granting the incentive for the Southern Region.

2. None was present on behalf of the respondents.
3. The Commission reserved the order in the petition.

By order of the Commission

Sd/-
(T. Rout)
Chief Legal

